

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K.PURAM,  
NEW DELHI-110066  
( SM APPEAL BRANCH)

Dated:-01/10/2018

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 01/10/2018 stand adjourned and the next date of hearing will be notified in due course .

By order



Assistant Registrar  
(SM)

Copy to:-

6. SPS to Hon'ble President/Hon'ble Members.
7. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
8. Bar Association /CDR/SDRS.
9. Notice Board/website
10. Guard file.



Assistant Registrar  
(SM)